

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/461/CHE/2021 IN CP/158/IB/2018
NAME OF PETITIONER : R Raghavendran (RP) of M/s Spring Field Shelters Pvt Ltd
NAME OF RESPONDENT : N K Ashok Kumar
SECTION : Sec 25(1), 25(2)(a), 25(2)(b), & 60(5) of IBC 2016

ORDER

The Applicant is represented by Mr. B. Dhanaraj, Advocate through video conferencing platform.

Mr. Arun Shabari, Advocate who appears through video conferencing platform undertakes to file vakalath on behalf of R1.

Mr. Kannan, Advocate who appears for R4 says that he has filed vakalath in the Registry. R4 is directed to file counter on or before the next date of hearing after serving a copy of the same to the other side.

The Petitioner is directed to take a fresh notice to the R2 and R3 along with the copies of the Application and documents and file an affidavit of service on the next date of hearing.

List this matter on **13.08.2021** for filing counter and hearing.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**